

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:2159  
ANSWERED ON:10.03.2010  
CORRUPTION IN CIL  
Singh Smt. Meena

**Will the Minister of COAL be pleased to state:**

- (a) the number of cases of corruption / irregularities reported during each of the last three years in Coal India Ltd. (CIL) and its subsidiaries;
- (b) the number of those cases that have been handed over to CBI during the above period;
- (c) the number of cases charge-sheeted / found guilty;
- (d) the action taken against the guilty officers; and
- (e) the steps taken / proposed to be taken to eliminate corruption in CIL and its subsidiaries?

**Answer**

THE MINISTER OF STATE FOR COAL(IC) IN THE MINISTRY OF COAL AND MINISTER OF STATE(IC) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKSH JAISWAL)

- (a) to (e): The information is being collected and will be laid on the Table of the House.